NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.494/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Global Ispat Ltd.

SECTION OF THE COMPANIES ACT: 14 of the Companies Act 2013.

S. No.

1-

NAME

DESIGNATION

SIGNATURE

CORDER 19 C.P. No. 494/14/NCLT/MB/GOA/2017

The Learned Representative of the Petitioner is present.

- 2. The Officer of the RoC is present.
- The mention has been made in respect of the Petition under section 14 of the Conversion.
- Report of the ROC is awaited. The same is to be called for and the Petitioner shall comply with the provisions of Section 14. Adjourned to 22.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 13.10.2017

M.K. Shrawat Member (Judicial)

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